

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 108**  
**(IB)-532(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank

.... Applicant/petitioner

v.

Haridwar Iron & Ispat Rolling Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code (Liq.)**

**Order delivered on 24.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Abhishek Anand, Mr. Pathik Choudhury, Advs.  
for M/s Singhi Infrapower Projects Pvt. Ltd.

For the Liquidator: Mr. Prateek Kushwaha, Adv with  
Mr. Kashi Vishwanathan Sivaraman, liquidator in person

**ORDER**

List the matter for hearing on 31.03.2021.

- sd -

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

24.03.2021  
Deepak